

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAVAN, New Delhi- 110 011**

POLICY CIRCULAR NO. 7(RE –2001)/1997-2002 Dated: 21.08.2001

To

All Licensing Authorities
All Commissioners of Customs,

Subject: Import of consumer durables including automobiles in CKD/SKD condition.

Representations have been received seeking clarification regarding the applicability of import licensing note no.1 at the end of Section XVI of ITC(HS) Classifications of Export and Import Items, 1997-2002, on import of consumer durables including automobiles in CKD/SKD condition or in ready to assemble sets.

In this regard, it is clarified that import of aforementioned items shall be free in case the specific item has been allowed freely in this book separately. For example, import of table fans (Exim Code No. 84145101) is freely importable. Thus, the table fans in CKD/SKD conditions or in ready to assemble sets shall also be freely importable.

This issues with approval of Director General of Foreign Trade.

(O.P. Hisaria)
Dy. Director General of Foreign Trade